PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub:ESTABLISHMENT — HIGH COURT OF ANDHRA
PRADESH — Sri Mohd. Gouse, Court Master, High
Court of Andhra Pradesh — Extension of term of
appointment as Private Secretary to the Hon'ble the
Chief Justice - Orders — Issued.

Read:1.High Court's Proceedings Order ROC.No.350/2019-Estt., dated 11-07-2019.

2. High Court's Proceedings Order ROC.No.350/2019-20-Estt., dated 11-08-2020.

ORDER: ROC.No.350/2019-20-Estt., Dated 12-10-2020

The Hon'ble the Chief Justice is pleased to pass the following order:-

The term of appointment of Sri Mohd. Gouse, Court Master, as Private Secretary to the Hon'ble Chief Justice, High Court of Andhra Pradesh, which expired in the afternoon of 09-10-2020, is extended till 31-01-2021.

REGISTRAR GENERAL

1-ly this

12/10/2020

To The Officer.

Copy to:

- 1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble the Chief Justice).
- 2. The Personal Secretaries to Hon'ble Judges (for placing before their Lordships).
- 3. All the Registrars, High Court of Andhra Pradesh.
- 4. All the Unit Heads, Andhra Pradesh.
- 5. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings on the High Court's Website)
- 6. All the Officers.
- 7. The Section Officers / Section Heads.

